COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 228 OF 2017 & IA NO. 328 OF 2017

Dated: 25th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Kamachi Industries Ltd. Appellant(s)

Versus

Tamil Nadu Generation & Distribution Co. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Vallinayagam

Ms. Amali for R-1

Mr. Sethu Ramalingam for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for further hearing on <u>5-12-2018</u>.

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

tpd/kt